

9. Government of Jharkhand will actively pursue with Government of India and Ministry of Railways to provide railway linkages to the steel plant, mines and collieries from the nearest railway routes and to strengthen the identified railway linkages.

M/s. Mittal Steel will construct roads connecting the project to the nearest NH or State Highway and Government of Jharkhand will facilitate the construction of such roads including grant of necessary permission.
 10. M/s. Mittal Steel will examine the viability of establishing dedicated berths at the existing ports at Haldia/Paradip/Dhamra/Gopalpur and Government of Jharkhand will endeavour to facilitate procuring of such detailed berthing facilities for the project.
 11. Government of Jharkhand shall consider recommending to the Government of India and facilitate granting of Special Economic Zone (SEZ) status to the project in accordance with applicable laws.
 12. M/s. Mittal Steel and/or its affiliates will undertake, at their cost, relocation and rehabilitation of families that may be displaced or relocated in connection with the project, in accordance with applicable laws.
 13. The areas of cooperation may include other issues which shall be decided through mutual agreement on a case-to-case basis.
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Meeting of steel producers

4769. SHRI SYED AZEEZ PASHA: Will the Minister of STEEL be pleased to state:

- (a) whether Government has convened a meeting of all major primary and secondary steel producers to preclude abnormal increase in the price of steel;
- (b) if so, the results of this meeting;
- (c) the total quantity of steel produced in the country in 2008-09 and 2009-10;
- (d) whether it is a fact that Government is following a deliberate policy of eradicating small producers of steel in favour of consolidation of mega producers of steel; and
- (e) if so, the steps proposed to review this policy of favouring giant steel companies?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): (a) and (b) Ministry of Steel had convened a meeting of major integrated steel producers on 22.04.2010 to discuss issues regarding production, demand and market price of steel. Issues concerning international and domestic steel production, demand in the market, price movement of raw materials and steel as well as the short term outlook in the steel market were discussed in the meeting.

12.00 NOON

(c) The finished steel production in the country during the last two years is given in the table below:—

Year	Finished Steel Production (in million tonnes)
2008-09	57.16
2009-10 (Provisional)	59.58

Source: JPC

(d) and (e) Steel is a totally deregulated sector. Investment and performance of the sector are determined by the market forces. The role of the Government is limited to that of a facilitator. The National Steel Policy lays down a roadmap for the entire steel sector including the large and small/secondary producers. Ministry of Steel is working for promotion of the whole of the steel sector in the country including integrated steel units and secondary steel units as well as the steel consuming industries.

PAPERS LAID ON THE TABLE

**Report and Accounts (2006-07 and 2007-08) of the National Foundation
for Communal Harmony, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Foundation for Communal Harmony, New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts.
[Placed in Library. See No. L.T. 2508/15/10]
- (b) Annual Report and Accounts of the National Foundation for Communal Harmony, New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (c) Statement by Government accepting the above Reports.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 2509/15/10]

(MR. DEPUTY CHAIRMAN in the Chair)

Notification of the Ministry of Civil Aviation

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Sir, on behalf of SHRI PRAFUL PATEL, I lay on the Table, under Section 14A of the Aircraft Act, 1934, a copy (in English and Hindi) of the Ministry